

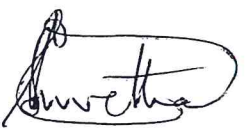
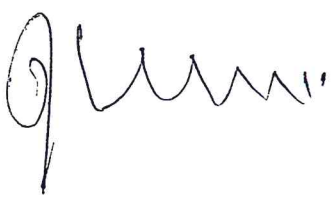

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/648/ (IB)/2017
NAME OF THE PETITIONER(S) : ENCORE HEALTHCARE LTD
NAME OF THE RESPONDENT(S) : BAFNA PHARMACEUTICALS LTD
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	VIKRAM -P-JAIN SHWETHA VASUDHAN for TK Bhaskar	Counsel for the Applicant	
2.	Rs Komma	P.C.S for bafna.	
	Mr. Mahaveer Bafna	VS BAFNA Pharmaceuticals Ctd.	

ORDER

Counsel for petitioner present. PCS representing the respondent and the Managing Director of the respondent company are present. Counsel for petitioner stated that he received the counter from the respondent two days back and prayed for time to file a rejoinder to include some more details in relation to the counter filed by the respondent. Time is extended at request. Put up on 02.01.2018.

^{-Sd/-}
S Vijayaraghavan
Member (Technical)

^{-Sd/-}
K Anantha Padmanabha Swamy
Member (Judicial)

bc